(d) Presently, BRIT can produce 1.25 MCi/year of Co-60 sources. After completion of an on going plan project, this capacity will be doubled by 2004.

(e) While there are such possibilities, our primary aim is to meet domestic requirements.

**Production of power by nuclear power plants**

1615. SHRI M.V. RAJASEKHARAN: Will the PRIME MINISTER be pleased to state:

(a) the major nuclear power plants cleared by Government to produce power and by when these Power Plants would be able to actually produce power;

(b) whether the power produced by nuclear plants in Tamil Nadu would be sufficient to satisfy the Southern States through Southern Power Grid, if so, the details thereof; and

(c) whether Government have received any complaints about the nuclear reactors, which are used in nuclear power plants, if so, what action has been initiated to rectify the system?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (SHRIMATI VASUNDHARA RAJE): (a) The details of nuclear power projects cleared by the Government of India are as follows:

| Sl. No | Name of the Project | Location | Date of scheduled commercial operation |
|---|---|---|---|
| 1 | Tarapur Atomic Power project 3 & 4 (2x500 MWe being uprated to 2x540 MWe) | Tarapur, Maharashtra | TAPP-4: April 2006 TAPP-3: January 2007 |
| 2 | Kaiga Atomic Power Project 3 & 4 (2 x 220 MWe) | Kaiga, Karnataka | Kaiga 3 — March 2007 Kaiga 4 — Sept. 2007 |
| 3 | Rajasthan Atomic Power Project 5 & 6 (2x220 MWe) | Rawatbhata, Rajasthan | RAPP 5 — August 2007 RAPP 6 — Feb. 2008 |
| 4 | Kudankulam Atomic Power Project 1 & 2 (2x1000 MWe) | Kudankulam, Tamil Nadu | KK1—December 2007 KK 2 — December 2008 |

(b) Kaiga Atomic Power Project 1 & 2 (2 x 220 MWe) and Madras Atomic power Station 1 & 2 (2 x 170 MWe) have already been set up in the Southern Electricity Region. The present allocation of power from these units for Tamil Nadu is 360 MWe. In addition, Kaiga 3 & 4 and KK 1 & 2 projects, on their completion, will supply power to the Southern Grid. Tamil Nadu will also have a share of power from these units. The share will be based on allocation by Ministry of Power and also the requirement of power firmed up with the beneficiary States in the region.

(c) No Complaints have been received about reactors being used in nuclear power plants.

**New technology for VPTs in H.P.**

1616. SHRI ANIL SHARMA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government have formulated any comprehensive scheme for the new technology options for Village Public Telephones in Himachal Pradesh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRIMATI SUMITRA MAHAJAN): (a) to (c) Yes, Sir. Wireless in Local Loop (WLL), C-DOT-TDMA/PMP and INMARSAT Satellite based terminals have already been deployed in Himachal Pradesh. All the remaining 278 uncovered villages are planned to be provided with VPTs on satellite media subject to availability of funds. Faulty Multi Access Radio Relay (MARR) VPTs are also planned to be replaced by WLL and landlines.

**STD/lSD/lnternet/Fax facility at Gram Panchayats in H.P.**

1617. SHRI ANIL SHARMA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the details of the Gram Panchayats in Himachal Pradesh, district-wise, where STD/lSD/lnternet/Fax facilities etc., have been provided/are proposed to be provided during 2001 -2002 and 2002-2003; and